

DIVISION BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/33(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

IN THE MATTER OF	CREATIVE LIMITED VS CREATIVE TANNERY LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. This is a transferred petition from Hon'ble High Court at Calcutta.
3. None present for the parties. This is 2014 matter, and this petition was transferred from the Hon'ble High Court at Calcutta vide Order dated 4th January 2023. It is seen from order dated 4th January 2023 none was present when this order was passed by Hon'ble High Court at Calcutta. It appears that petitioner is not interested to pursue this petition, Accordingly, this TP is **dismissed for non-prosecution.**
4. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**